

**Government of Rajasthan
Justice Department**

No:-F.1(10)/Meeting/Justice/2013-Part/509

Dated : 31-7-15

Circular

This is brought to your kind attention that there are many units (various departments) under your administrative control, but many of them have not submitted the information in the format which was sent to you earlier with meeting notice, which was held under the chairmanship of the Hon'ble Minister (Justice). (D.O. letter attached)

As a result, total pendency of the Court-Cases of your administrative department is INCOMPLETE.

You are, therefore, requested that each of the Departmental Heads may be instructed at your end to furnish the data of the court-cases in the given format immediately. (Department-Units & the format are again attached herewith for your convenience).



(Deepak Maheshwari)
Principal Secretary

ACS/ Pr. Secretary/Secretary



(Deepak Maheshwari)
Principal Secretary